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NATIONAL COMPANY LAW TRIBUNAL DIVSIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/206/2016

NAME OF THE PETITIONER(S)

: A. Ramasubbu

NAME OF THE RESPONDENT(S)

: M/s ANRA Pharmaceuticals Private Limited & 2 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

FOITK Bhaskar Prhyadaushini'n Shwetha Vasudevan Keerthi Krishna

Counsel for Respondents 1-3

Invetta

J. John

counsel for pehilimor

ORDER

Shri J John, counsel for petitioner present. Ms N Priyadarshini, counsel for R1 to R3 present. Counsel for respondents sought time for submitting final arguments as her senior advocate is engaged in High Court. Time extended at request. Put up on <u>01.03.2017 at 10.30 A.M.</u>

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)